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MCRC-50664-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 2nd OF DECEMBER, 2024

MISC. CRIMINAL CASE No. 50664 of 2024

DIPESH BHAVSAAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Chandra Bhusan Pandey - Advocate for the applicant.

Shri Amit Rawal - Govt. Advocate for the respondent/State.
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ORDER

Learned counsel for the applicant requests for withdrawal of the present first bail application filed u/S 483 of BNSS, 2023.

Request accepted.

Bail application stands dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR)
JUDGE